NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

36

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

The state of the s

: TCP/517/ (IB)/2017

NAME OF THE PETITIONER(S)

: LOIWAL STEEL HOUSE

NAME OF THE RESPONDENT(S)

: VARADHA STEELS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PAWAN JHABAKHI

COUNSEL FOR APPLICANT

K.P. Malath

ORDER

Counsel for Petitioner present. The Registry is directed to send notice to the Respondent. The Applicant (Operational Creditor) is also directed to make compliance with section 9(3)(b)(c) I&B Code, 2016 and issue private notice to the Respondent by way of speed post along with the copy of application and file proof of sending and delivering the same before next date of hearing. **Put up on 12.07.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)